

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.10.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 258/2024	M/s Chartered Capital and Investment Ltd. Vs Kirloskar Electric Company Ltd. WITH	M/s Gupta Law Associates	Mr. Pawan Jhabakh
2.	Comp App (AT) (CH) (Ins) No. 259/2024	Laburnum Chemicals Pvt. Ltd. Vs Kirloskar Electric Company Limited	M/s Gupta Law Associates	Mr. Pawan Jhabakh

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 378/2024 For Stay IA No. 1033/2024	S.Sankaranarayanan And 32 Ors. Vs Mr. Balakrishnan Venkatachalam, RP of M/s. Sovereign Developers & Infrastructure Pvt. Ltd. WITH	Mr. AG Sathyanarayana	Mr. Gautam S Raman
4.	Comp App (AT) (CH) (Ins) No. 384/2024 To dispense with IA No. 1045/2024 For Stay IA no. 1046/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd WITH	Mr. Gautam S Raman	
5.	Comp App (AT) (CH) (Ins) No. 386/2024 To dispense with IA No. 1048/2024 For Stay IA No. 1049/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd	Mr. Gautam S Raman	
6.	Comp App (AT) (CH) (Ins) No. 385/2024	Chander Sheel Bansal Vs Rithwik Projects Pvt. Ltd.	Ms. Kopal Sharraf	

7.	Comp App (AT) (CH) (Ins) No. 257/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Mr. Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	
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For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	9805117/00956/2022	Delta Finster Ltd & 3 Ors. Vs Muhammed Abdul Jabbar Arackal & 3 Ors.	Ms. Lily Francis	
9.	9805118/01296/2024	Jiangsu Yinhe Electronics Co. Vs Arumugam Arumugam, RP, Madurai Krishna Cables Pvt. Ltd.	M/s Genicon Legal	
10.	9805130/00648/2023	Kalidindi Satyanarayana Raju, Erst. Managing Director of Sri Mata Infratech Ltd. Vs B Nagabhushan Bhagawati, RP of Mata Infratech Ltd. & Anr.	M/s Syed Naqvi	
11.	9805118/01177/2023	Lalji Vora Vs Gopalsamy Ganesh Babu, RP of Milan Textile Enterprises Pvt. Ltd.	Mr. Sarath Babu	
12.	9805130/02441/2022	Indal Steel & Power Limited Vs Sanjay Gupta (Liquidator - Lanco Babandh Power Limited)	Mr. Edward James	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1 Mr. Philip Mathew- R2

14.	Comp App (AT) (CH) (Ins) No. 261/2024 For Stay IA No. 694/2024	P Krishna Vs Bank of Maharashtra & Anr.	Mr. Mayan H Jain	Mr.T Ravichandran- R1
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd	Mr. Arun C Mohan	Mr. Vishnu Mohan
16.	IA No. 921/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
17.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997 & 1023/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
18.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
19.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024 For Condone Delay IA No. 1001/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	IA No.536/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthikiran Murali- R5

21.	IA No. 532/2022 (To Implead) in TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) For Directions IA No. 734/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2
22.	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
23.	IA No.181/2023 (For Additional docs.) In Comp App (AT) (CH) No. 51/2021 For Direction IA No.610/2022 For Urgent Hearing IA No.609/2022	Mr. P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
24.	IA No.542/2022 (For Substitution), IA No. 918/2023 (To Implead) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Directions IA No. 1095/2023 For Urgent Hearing IA No. 225/2024	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors	Mr. TK Bhaskar	Mr. R Soundararajan- R1 Mr. V Mahesh- R3 Mr. Vipin Warriar- R4
25.	IA No. 687/2023 (Condone Delay) In Comp App (AT) (CH) No. 58/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Commissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. Rep by its Liquidator & 2 Ors.	Mr. Rajendran Raghavan	Mr. B Dhanaraj-R1 Mr. S Kaushik Ramaswamy- R2
26.	IA No. 889/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023, 161/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2

27.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd	Mr. Jerin Asher Sojan	M/s Tatva Legal
28.	IA No. 961 & 1287/2023 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/s. TrichyThanjavur Expressways Limited Vs IDBI Bank Limited & Anr	Mr. HK Chaturvedi	M/s. Shivakumar and Suresh- R1
29.	IA No. 654/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.247/2024 For Stay IA No. 655/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
30.	IA No. 668/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
31.	IA No. 819/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 307/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Mr. Nagireddy Venkata Pratap Reddy & 8 Ors	Ms. Shweta Dubey	Mr. Avinash Krishnan Ravi- R1- R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021	M/s Anuragha Poultres & Breeders Pvt. Ltd. & 7 Ors Vs Mr. Raghav Krithik & 4 Ors	Mr. AK Mysamy	Ms. GS.Dhana Lakshmi - R2

33.	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	M/s King & Partridge- R1 Ms. Prapti Mehta- R2
34.	Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. KK Vigneshwar
35.	Comp App (AT) (CH) No. 29/2024 For Stay IA No.516/2024	Smt. Sheela Gupta & 2 Ors. Vs Krishna Metal Industries Pvt. Ltd. & 7 Ors WITH	Mr.Y Suryanarayana	Mr. Madhan Babu R2- R5
36.	Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy - R1-R3
37.	Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman- R1
38.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt. Ltd. Vs Lanarsy Infra Ltd	Ms. H. Mubena Almas	
39.	Comp App (AT) (CH) (Ins) No. 212/2024 For Stay IA No. 574/2024	Mr. Gorrepati Venkat Rao, Suspended Board of Directors of Corporate Debtor Vs Impact Metals Ltd. Rep by its RP Sri. Vakiti Vineeth Reddy & 2 Ors.	Mr. Avinash Krishnan Ravi	
40.	Comp App (AT) (CH) (Ins) No. 250/2024	Imperial Coastal Infra rep by Mr. K Subba Raju, Managing Partner Vs Liquidator, IVRCL Ltd (Under Liquidation) & 3 Ors.	Mr. CVK Reddy	

41.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s Trichy- Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	Mr. CS Chauhan- R1
42.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s TrichyThanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors	Mr. HK Chaturvedi	Mr. CS Chauhan- R1
43.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr. Nityavendhan KR1 R2
44.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr. Nityavendhan KR1 R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
46.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director, Mr. A. Srinivasulu Reddy WITH	Mr.T Ravichandran	Mr. M Anil Kumar
47.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr.T Ravichandran M	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2

48.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr.T Ravichandran	Mr. Mayank Jain
49.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator, Mr. T.S.N Raja Vs The Chief Engineer	Mr.T Ravichandran	Ms. Shipra Shukla
50.	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs Mr. TV Balasubramanian, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
51.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt. Ltd. & 3 Ors.	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
52.	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma
53.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K Gaurav Kumar, CS
54.	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
55.	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To Adv. Hg. IA No. 124/2024 Interim Injunction IA No.141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in